

ITEM NO.1502

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 864/2022

MUTHYALA SUNIL KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([HEARD BY : HON. VIKRAM NATH AND HON. SATISH CHANDRA SHARMA, JJ.]
IA No. 148678/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 92617/2023 - CLARIFICATION/DIRECTION
IA No. 148676/2022 - EX-PARTE STAY
IA No. 162957/2022 - EXEMPTION FROM FILING O.T.
IA No. 162956/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 1243/2023 in W.P.(C) No. 864/2022 (X)
(FOR ADMISSION)

CONMT.PET.(C) No. 1244/2023 in W.P.(C) No. 756/2023 (X)
(FOR ADMISSION)

CONMT.PET.(C) No. 1245/2023 in W.P.(C) No. 819/2023 (X)
(FOR ADMISSION)

Diary No(s). 46438/2023 (X)

W.P.(C) No. 1033/2023 (X)
(FOR ADMISSION and IA No.193583/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 998/2023 (X)
(FOR GRANT OF INTERIM RELIEF ON IA 189436/2023
IA No. 189436/2023 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 1043/2023 (X)
(FOR ADMISSION and IA No.195029/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1058/2023 (X)
(FOR ADMISSION and IA No.197422/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1064/2023 (X)
(FOR ADMISSION and IA No.198112/2023-STAY APPLICATION)

W.P.(C) No. 1047/2023 (X)
(FOR ADMISSION and IA No.195514/2023-STAY APPLICATION)

W.P.(C) No. 1059/2023 (X)
(FOR ADMISSION and IA No.197437/2023-STAY APPLICATION)

W.P.(C) No. 1066/2023 (X)
(FOR ADMISSION and IA No.198760/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1103/2023 (X)
(FOR ADMISSION and IA No.202739/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1104/2023 (X)
(FOR ADMISSION and IA No.202746/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1105/2023 (X)
(FOR ADMISSION and IA No.203057/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 970/2023 (X)
(FOR ADMISSION and IA No.183780/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 975/2023 (X)
(FOR ADMISSION and IA No.185527/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 1034/2023 (X)
(FOR ADMISSION and IA No.193760/2023-STAY APPLICATION and IA No.193763/2023-CLARIFICATION/DIRECTION)
W.P.(C) No. 1007/2023 (X)
(FOR ADMISSION and IA No.190137/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 996/2023 (X)
(FOR ADMISSION and IA No.188704/2023-GRANT OF INTERIM RELIEF
IA No. 188704/2023 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 984/2023 (X)
(FOR ADMISSION and IA No.187044/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1015/2023 (X)
(FOR ADMISSION and IA No.191132/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 995/2023 (X)
(FOR ADMISSION and IA No.188703/2023-GRANT OF INTERIM RELIEF
IA No. 188703/2023 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 1000/2023 (X)
(FOR ADMISSION and IA No.189505/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1039/2023 (X)
(FOR ADMISSION and IA No.194377/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1002/2023 (X)
(FOR ADMISSION and IA No.189559/2023-EX-PARTE STAY)
W.P.(C) No. 1010/2023 (X)
(FOR ADMISSION and IA No.190460/2023-STAY APPLICATION)
W.P.(C) No. 1031/2023 (X)
(FOR ADMISSION and IA No.193203/2023-EX-PARTE STAY)
W.P.(C) No. 1119/2023 (X)
(FOR ADMISSION and IA No.205119/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1092/2023 (X)
(FOR ADMISSION and IA No.201007/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1178/2023 (X)
(FOR ADMISSION and IA No.218262/2023-STAY APPLICATION and IA No.218265/2023-PERMISSION TO FILE APPLICATION FOR DIRECTION)
W.P.(C) No. 1115/2023 (X)
(FOR ADMISSION and IA No.204715/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1112/2023 (X)
(FOR ADMISSION and IA No.204056/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1138/2023 (X)
(FOR ADMISSION and IA No.208026/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1143/2023 (X)
(FOR ADMISSION and IA No.208845/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1127/2023 (X)
(FOR ADMISSION and IA No.206447/2023-STAY APPLICATION)
W.P.(C) No. 1144/2023 (X)
(FOR ADMISSION and IA No.208872/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1125/2023 (X)
(FOR ADMISSION and IA No.206369/2023-STAY APPLICATION)
W.P.(C) No. 1150/2023 (X)
(FOR ADMISSION and IA No.211469/2023-STAY APPLICATION and IA No.211472/2023-CLARIFICATION/DIRECTION)

W.P.(C) No. 1173/2023 (X)
(FOR ADMISSION and IA No.217126/2023-STAY APPLICATION)
W.P.(C) No. 1167/2023 (X)
(FOR ADMISSION and IA No.215620/2023-STAY APPLICATION)
W.P.(C) No. 1195/2023 (X)
(FOR ADMISSION and IA No.220848/2023-STAY APPLICATION and IA
No.220850/2023-CLARIFICATION/DIRECTION)
W.P.(C) No. 1189/2023 (X)
(FOR ADMISSION and IA No.219752/2023-STAY APPLICATION and IA
No.219753/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1213/2023 (X)
(FOR ADMISSION and IA No.223531/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 638/2023 (X)
(FOR ADMISSION)
W.P.(C) No. 783/2023 (X)
(FOR ADMISSION and IA No.149105/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 756/2023 (X)
(FOR ADMISSION
IA No. 201798/2023 - AMENDMENT OF THE PETITION
IA No. 141337/2023 - EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 799/2023 (X)
(FOR ADMISSION and IA No.153233/2023-STAY APPLICATION)
W.P.(C) No. 828/2023 (X)
(FOR ADMISSION and IA No.158996/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 831/2023 (X)
(FOR ADMISSION and IA No.159264/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 824/2023 (X)
(FOR ADMISSION and IA No.158186/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 808/2023 (X)
(FOR ADMISSION and I.R. and IA No.155439/2023-GRANT OF INTERIM
RELIEF)
W.P.(C) No. 852/2023 (X)
(FOR ADMISSION and IA No.161424/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 815/2023 (X)
(FOR ADMISSION and IA No.156959/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 825/2023 (X)
(FOR ADMISSION and IA No.158189/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 836/2023 (X)
(FOR ADMISSION and IA No.159469/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 812/2023 (X)
(FOR ADMISSION and IA No.155902/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 816/2023 (X)
(FOR ADMISSION and IA No.156970/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 853/2023 (X)
(FOR ADMISSION and IA No.161646/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 851/2023 (X)
(FOR ADMISSION and IA No.161184/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 819/2023 (X)
(FOR ADMISSION and IA No.157775/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 833/2023 (X)
(FOR ADMISSION and IA No.159365/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 835/2023 (X)
(FOR ADMISSION and IA No.159428/2023-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 834/2023 (X)
(FOR ADMISSION and IA No.159370/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 820/2023 (X)
(FOR ADMISSION and IA No.157996/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 857/2023 (X)
(FOR ADMISSION and IA No.162046/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 1139/2023 (X)
(FOR ADMISSION and IA No.208034/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1147/2023 (X)
(FOR ADMISSION and IA No.210844/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 1156/2023 (X)
(FOR ADMISSION and IA No.213219/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1152/2023 (X)
(FOR ADMISSION and IA No.212055/2023-STAY APPLICATION)
W.P.(C) No. 804/2023 (X)
(FOR ADMISSION and IA No.154157/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 859/2023 (X)
(FOR ADMISSION and IA No.162267/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 832/2023 (X)
(FOR ADMISSION and IA No.159270/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 822/2023 (X)
(FOR ADMISSION and IA No.158136/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 855/2023 (X)
(FOR ADMISSION and IA No.162021/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 898/2023 (X)
(FOR ADMISSION and IA No.170815/2023-EXEMPTION FROM FILING O.T.)
W.P.(C) No. 865/2023 (X)
(FOR ADMISSION and IA No.163519/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 879/2023 (X)
(FOR ADMISSION and IA No.165562/2023-STAY APPLICATION)
W.P.(C) No. 872/2023 (X)
(FOR ADMISSION)
W.P.(C) No. 894/2023 (X)
(FOR ADMISSION and IA No.169905/2023-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 955/2023 (X)
(FOR ADMISSION and IA No.181814/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 892/2023 (X)
(FOR ADMISSION and IA No.168740/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 891/2023 (X)
(FOR ADMISSION and IA No.168616/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 953/2023 (X)
(FOR ADMISSION and IA No.181533/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 949/2023 (X)
(FOR ADMISSION and IA No.180837/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 950/2023 (X)
(FOR ADMISSION and IA No.180911/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 923/2023 (X)
(FOR ADMISSION and IA No.177495/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 956/2023 (X)
(FOR ADMISSION and IA No.181912/2023-STAY APPLICATION)
W.P.(C) No. 969/2023 (X)
(FOR ADMISSION and IA No.183193/2023-STAY APPLICATION)
W.P.(C) No. 935/2023 (X)

(FOR ADMISSION and IA No.179266/2023-STAY APPLICATION)
W.P.(C) No. 988/2023 (X)
(FOR ADMISSION and IA No.187601/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 947/2023 (X)
(FOR ADMISSION and IA No.180713/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 981/2023 (X)
(FOR ADMISSION and IA No.186368/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 992/2023 (X)
(FOR ADMISSION and IA No.188539/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 957/2023 (X)
(FOR ADMISSION and IA No.181914/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 964/2023 (X)
(FOR ADMISSION and IA No.182861/2023-STAY APPLICATION and IA
No.182866/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 993/2023 (X)
(FOR ADMISSION and IA No.188635/2023-GRANT OF INTERIM RELIEF
IA No. 188635/2023 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 29/2024 (X)
(FOR ADMISSION and IA No.9173/2024-GRANT OF INTERIM RELIEF)
W.P.(C) No. 28/2024 (X)
(FOR ADMISSION and IA No.9001/2024-EX-PARTE STAY)
W.P.(C) No. 38/2024 (X)
(FOR ADMISSION and IA No.13388/2024-STAY APPLICATION and IA
No.13389/2024-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1348/2023 (X)
(FOR ADMISSION and IA No.249812/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1355/2023 (X)
(FOR ADMISSION and IA No.251104/2023-STAY APPLICATION and IA
No.251105/2023-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1396/2023 (X)
(FOR ADMISSION and IA No.257490/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1411/2023 (X)
(FOR ADMISSION and IA No.259484/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1415/2023 (X)
(FOR ADMISSION and IA No.260419/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1408/2023 (X)
(FOR ADMISSION and IA No.259411/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1409/2023 (X)
(FOR ADMISSION and IA No.259419/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1406/2023 (X)
(FOR ADMISSION and IA No.259382/2023-GRANT OF INTERIM RELIEF)
W.P.(C) No. 1438/2023 (X)
(FOR ADMISSION and IA No.266231/2023-EX-PARTE STAY)
W.P.(C) No. 98/2024 (X)
(FOR ADMISSION and IA No.34534/2024-STAY APPLICATION)
W.P.(C) No. 117/2024 (X)
(FOR ADMISSION and IA No.42594/2024-STAY APPLICATION and IA
No.42595/2024-APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 176/2024 (X)
(FOR ADMISSION and IA No.65953/2024-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 264/2024 (X)
(FOR ADMISSION and IA No.98418/2024-GRANT OF INTERIM RELIEF)
W.P.(C) No. 290/2024 (X)

(FOR ADMISSION and IA No.105735/2024-GRANT OF INTERIM RELIEF)

W.P.(C) No. 212/2024 (X)

(IA No. 80550/2024 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 316/2024 (X)

(FOR ADMISSION and IA No.113118/2024-GRANT OF INTERIM RELIEF)

Date : 09-07-2024 These matters were called for judgment today.

For Petitioner(s) Mr. Bijo Mathew Joy , AOR
M/S. Lead Counsel, AOR

Mr. S Mahesh Sahasranaman, Adv.
Mr. Aakash Nandolia, AOR
Ms. Sagun Srivastava, Adv.
Ms. Kriti Gupta, Adv.

Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Mr. Eeshan D. Khaire, Adv.
Mr. Tushar Singh, Adv.
M/S. Lawyer S Knit & Co, AOR

Mr. S Mahesh Sahasranaman, Adv.
Mr. Arjun Garg, AOR

Mr. Manoj V George, Adv.
Ms. Shilpa Liza George, AOR
Mr. Km Vignesh Ram, Adv.
Mr. Nasib Masih, Adv.
Ms. Akshita Agrawal, Adv.
Ms. Chaahat Khanna, Adv.

Mr. M. Gireesh Kumar, Adv.
Mr. Ankur S. Kulkarni, AOR

Mr. T. Harish Kumar, AOR
Mr. Navneet Dugar, Adv.
Mr. Subham Kothari, Adv.
Ms. Preethi G, Adv.
Mrs. Preethi G, Adv.
Mr. Bhathi Subramanian, Adv.
Mr. Bharathi Subramanian, Adv.

Ms. Tanya Agarwal, Adv.
Mr. Rishabh Gupta, Adv.
Mrs. Shubhangi Tuli, AOR

Mr. Raghenth Basant, Sr. Adv.
Mr. N. Sai Vinod, AOR
Ms. Perna Acharya, Adv.
Ms. Kaushitaki Sharma, Adv.

Mr. Abhinav, Adv.
Mr. Sahil Ghai, Adv.

Mr. S. Mahesh Sahsrnaman, Adv.
Mr. Atul Shankar Vinod, AOR
Mr. Pranjal Kishore, Adv.
Mr. Kannan Gopal Vinod, Adv.

Mr. B Ragnath, Adv.
Mrs. Nc Kavitha, Adv.
Mr. Vijay Kumar, AOR

Mr. Aljo K. Joseph, AOR
Mr. Dileep, Adv.
Mr. Vinay Kumar Puvvala, Adv.
Mr. Santosh Kumar Kolkonda, Adv.

Mr. Raghunatha Sethupathy B, AOR
Mr. S. Sabari Bala Pandian, Adv.
Mr. Karuppiah Meyyappan, Adv.
Ms. Kanika Kalaiarasan, Adv.
Ms. Pariksha, Adv.
Mr. Abhisekh Kalaiarasan, Adv.

For Respondent(s)

Mr. Sabarish Subramanian, AOR
Mr. Arvind P Datar, Sr. Adv.
Mr. Arvind P. Datar, Sr. Adv.
Mr. Aravind P. Datar, Sr. Adv.
Mr. C Kranthi Kumar, Adv.
Mr. C. Kranthi Kumar, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Danish Saifi, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Sarathraj B, Adv.

Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Abraham Mathew, Adv.
Mr. Alim Anvar, Adv.

Mr. Mahfooz Ahsan Nazki, AOR

Mr. V. N. Raghupathy, AOR
Ms. Mythili S, Adv.

Mr. Rajiv Kumar Choudhry , AOR

Ms. G. Indira, AOR
Mr. P Gandepan, Adv.
Ms. Larika Khandalwal, Adv.

Mr. Ashwini Kumar, Adv.
Ms. D Poornima, Adv.

Mr. Joby P. Varghese, AOR

Ms. Anindita Pujari, AOR
Mr. Gurmeet Singh Makker, AOR

Hon'ble Mr. Justice Vikram Nath has pronounced the reportable judgment in the matter heard by the Bench comprising His Lordship and Hon'ble Mr. Justice Satish Chandra Sharma.

De-tag Contempt Petition(C) No. 1243/2023 in W.P.(C) No. 864/2022, Contempt Petition(C) No. 1244/2023 in W.P.(C) No. 756/2023, Contempt Petition(C) No. 1245/2023 in W.P.(C) No. 819/2023 and Diary No. 46438/2023.

The writ petitions are disposed of in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)

[Signed Reportable Judgment is placed on the file]